

31.10.2010 with Additional Central Assistance (ACA) commitment of Rs. 2365.47 crore. An amount of Rs. 1372.01 crore has been released for the projects against the ACA committed till 31.10.2010.

Under Urban Infrastructure Development Scheme for Small & Medium Towns (UBDSSMT), Projects worth Rs.351.96 crore have been sanctioned for the various towns in the State of Gujarat since inception till 31.10.2010. An amount of Rs. 279.55 crore has been released for the projects against the ACA committed till 31.10.2010.

(b) Information is being collected and will be laid on the Table of the Sabha.

(c) The JNNURM is a seven year mission under which allocation is provided for the period 2005-12. The State of Gujarat has been provided an allocation of Rs.2578.81 crore under UIG and Rs.351.82 crore under UIDSSMT for the entire 7 year mission period. The assistance is provided under JNNURM upon the sanction of Detailed Project Reports (DPRs) submitted by the States/Urban Local Bodies (ULBs) and approved by the Sanctioning Bodies under UIG and UIDSSMT i.e. Central Sanctioning and Monitoring Committee (CSMC) and State Level Sanctioning Committee (SLSC) respectively. Against the allocation provided, 70 projects under UIG have been approved for Rs.5468.47 crore with ACA commitment of Rs.2365.47 crore and 52 projects under UIDSSMT have been approved for Rs.438.14 crore with ACA commitment of Rs.351.96 crore.

(d) and (e) Rs. 14.85 crore of ACA has been released for utilization for Water Supply projects at Himatnagar and Amreli towns. No funds has been released for any project under UIDSSMT for Patan town. No town-wise year-wise allocation has been made under UIDSSMT.

**Illegal construction of religious structures
on Government land in Delhi**

†2321. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of illegal construction of religious structures on Government land in Delhi;

(b) the places where such illegal constructions have been carried out;

(c) the extent of Government land got vacated from illegal encroachments during the last three years; and

†Original notice of the question was received in Hindi.

(d) the steps taken to check the construction of religious structures by encroaching on Government land in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (d) The information is being collected and will be laid on the Table of the House.

Effect of poor growth facilities on India's growth

2322. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that India's growth is likely to be affected by the poor urban facilities; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Adequate provision of appropriate basic urban facilities is important for India's growth.

(b) The Government of India has launched a number of Schemes like Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Urban Infrastructure Development of Small and Medium Towns (UIDSSMT), Urban Infrastructure Development Scheme for Satellite Towns (UIDSST), North Eastern Region Urban Development Programme (NERUDP) to support the State Governments/cities in provision of basic facilities.

Bengaluru Metro Rail Corporation Project

2323. DR. VIJAY MALLYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present status of work on Bengaluru Metro Rail Corporation Project;

(b) whether any additional funds for the said project have been allocated;

(c) the deadline to complete the project; and

(d) whether the project is proposed to be named after a prominent person of Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) The Bangalore Metro Rail Project-Phase-I as sanctioned by Union Government is of 42.3 Kms. The physical progress at the end of February, 2011 is 36.17% and the financial progress is Rs. 3998.13 crore i.e. 34.5%. The project envisages achievement of 151 mile stones of which 95 have been achieved. The eastern line from Byappanahalli to M.G.Road is targeted to commence commercial operations shortly subject to Safety Certification by the Commissioner of Metro Rail Safety.